

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 89/2019  
M.A. No. 83/2019

The 9<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Manish Kumar Srivastav,  
S/o Shri B.L. Srivastav, Age 39 years,  
Assistant Supdt. Posts (PMU), Group-B  
Postal Directorate, Dak Bhawan,  
New Delhi-110001  
R/o K-213, Nar Vihar,  
Sector-34, Noida,  
Distt. Gautam Budh Nagar (UP).
2. Naresh Kumar,  
S/o Shri Janardan Das, Age 39 years,  
Assistant Supdt. Posts, Group-B  
Delhi North Division, Delhi-110033  
R/o EPT-151, P&T Colony,  
Sarojini Nagar, New Delhi-110023.
3. Mrs. Sangeeta Kamble,  
W/o Shri Sandeep Wasnik, Age 38 years,  
Assistant Supdt. Posts, Group-B  
Postal Directorate, Dak Bhawan,  
New Delhi-110001  
R/o Qtr. No.681, Baba Kharak Singh Marg,  
New Delhi-110001. .. Applicants

(By Advocate : Shri Vinay Kumar Garg, Sr. Advocate with Shri Ajay Kumar Singh, Shri B.N. Vishvkarma and Ms. Noopur)

Versus

1. Union of India through  
The Secretary,  
Ministry of Communication,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi-110001.

2. Director General,  
Department of Posts,  
Dak Bhawan,  
New Delhi-110001.
3. Secretary,  
Department of Personnel and Training,  
Government of India,  
North Block, Central Secretariat,  
New Delhi-01.
4. Narinder Singh,  
Supdt. of Post Offices (Adhoc),  
Ludhiana Muffisal Division,  
Ludhiana-141001 (PB).
5. K.M. Desai,  
Asstt. Divisional Manager (PLI) (Adhoc),  
O/o Chief Postmaster General,  
Gujrat Circle, Ahmedabad-380001.
6. Indres Kumar Verma,  
Asstt. Supdt. Posts,  
Postal Sub Division, Seelampur,  
Delhi-110053.
7. Bishan Singh Bhandari,  
Asstt. Supdt. Posts (H.Q.),  
O/o Supdt. of Post Offices,  
Pithoragarh Division,  
Pithoragarh-262501 (UK).
8. Chandra Prakash Gupta,  
Asstt. Supdt. Posts,  
Jaipur East Sub Division,  
Jaipur-302001 (Raj.)
9. Arun Yadav,  
Sr. Postmaster,  
Aligarh Head Post Office,  
Aligarh-200201 (UP). .. Respondents

(By Advocate : Shri Kumar Omkareshwar)

**ORDER (ORAL)****By Shri V. Ajay Kumar, Member (J)**

Heard Shri Vinay Kumar Garg, Sr. Advocate with Shri Ajay Kumar Singh, learned counsel for the applicants and Shri Kumar Omkareshwar, learned counsel appeared on behalf of the official respondents No.1 to 3, on receipt of advance notice.

2. MA 83/2019 filed for joining together is allowed.
3. When this matter is taken up for hearing, the learned senior counsel fairly submitted that what was impugned in the O.A. is a Provisional All India Seniority List of Inspectors Posts for the years 2001 and 2002 and the language of the same clearly indicates that the respondents have not finalised the seniority list till date and they are still considering the representations of all the stakeholders.
4. The learned counsel further submits that the applicants would be satisfied, at this stage, if the O.A. is disposed of by permitting the applicants to submit their representations to the impugned seniority list within a fixed time frame, with a liberty to avail their remedies, in accordance with law, against the final seniority list, which is still to be issued by the respondents, after consideration of representations.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, by permitting the applicants to submit their representations to the respondents in response to Annexure A-1 Provisional Seniority List dated 04.10.2018, if not already submitted by them, within two weeks from the date of receipt of a certified copy of this order and with the liberty as aforesaid. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

*/Jyoti /*